

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 389 of 1994

Tuesday this the 27th day of September, 1994

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

N.Damayanthi, D/o Late O.Neelambaran,
Roadvila Veedu, Eyyakode,
Kummil PO, Kadakkal,
Quilon District. Applicant

(By Advocate Mr. Thomas Mathew)

Vs.

1. Sub Divisional Inspector
(Postal) Kottarakkara.
2. Senior Superintendent of
Post Office, Quilon.
3. Chief Post Master General,
Kerala Circle, Trivandrum.
4. Union of India represented
by its Secretary, Ministry of
Communications, New Delhi. Respondents

(By Advocate Mr. C.Kochunni Nair, Sr.CGSC)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a declaration that she is entitled to be considered for appointment as Extra Departmental Mail Carrier, on compassionate grounds. The prayer was rejected by A8 order. The rejection was largely on the ground that applicant did not possess the qualification for the post, at the time of passing the impugned order.

2. Learned Senior Central Government Standing Counsel took us through the facts and law and stated his case very fairly and objectively. The application for compassionate appointment should be considered with reference to

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the qualifications prescribed as on the date of the application. Respondents will pass appropriate orders in the matter considering the application with reference to the rules in force on the date on which the application was made. Final orders will be passed within one month from today.

3. Application is disposed of accordingly.
No costs.

Dated 27th September, 1994.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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LIST OF ANNEXURE

Annexure A-8 : True copy of letter No.88/47/111/7/92
dated 16.2.94 of the 2nd respondent.